NOTIFICATION

In partial Modification of earlier Notification No. 27 (17)Nyay/2006, Jaipur, Dated 11.05.2017, issued regarding Link officers of Special Judge (N.D.P.S. Cases) and in exercise of the powers Conferred by section 36 of the N.D.P.S. Act, 1985, the State Government with the concurrence of the Rajasthan High Court, hereby appoints the following link offcers as Special Judges, (N.D.P.S. Cases) in absence (on leave or vacant due to any other cause) of presiding officer (N.D.P.S.Cases), Jodhpur for that Specific Period:-

S.NO.	Name of Court	Link Court
01.	Special Judge, N.D.P.S. Cases No. 01, Jodhpur	1. Spl. Judge, N.D.P.S. Cases No. 2, Jodhpur 2. Spl. Judge, Prevention of Corruption Act No. 1, Jodhpur 3. Spl. Judge, Prevention of Corruption Act No. 2, Jodhpur 4. Spl. Judge, CBI Cases, Jodhpur 5. Spl. Judge, SC/ST (POA) Act Cases, Jodhpur
02.	Special Judge, N.D.P.S. Cases No. 02, Jodhpur	01. Spl. Judge, N.D.P.S. Cases No. 1, Jodhpur 02. Spl. Judge, Prevention of Corruption Act No.2, Jodhpur 03. Spl. Judge, Prevention of Corruption Act No.1, Jodhpur 04. Spl. Judge, CBI Cases, Jodhpur 05. Spl. Judge, SC/ST (POA) Act Cases, Jodhpur

By Order

(GYAN PRAKASH GUPTA)
Principal Secretary to the Govt.

RAJASTHAN HIGH COURT, JODHPUR

No. General/II/11/2023/.......1170...   Date: 01.08.2023

Copy forwarded to the following for information and necessary action:-

1. All the Registrars, Rajasthan High Court, Jodhpur/ Bench Jaipur.

2. The District & Sessions Judge, Jodhpur Metropolitan

3. The Special Judge, NDPS Cases No. 1 & 2 Jodhpur.

4. The Special Judge, Prevention of Corruption Act No.1 & 2, Jodhpur

5. The Special Judge, CBI Cases, Jodhpur

6. The Special Judge, SC/ST (POA) Act cases, Jodhpur

7. The Chief Metropolitan Magistrate, Jodhpur Metropolitan

8. The Administrative Officer Judicial (Confidential Section), RJS (Estt.) Section, RJS (Leave) Section, Statistics Section. And Computer Cell with a direction to upload the same on high court website.

1.8.2023
REGISTRAR (RULES)